

एकस्व / अभिकल्प / व्यापार चिह्न भौगोलिक उपदर्शन / कॉपीराइट आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY INDIA

Patents / Designs / Trade Marks Geographical Indications / Copyright RGNIIPM



#### भारत सरकार GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

# Office of The Controller General Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

Bouddhik Sampada Bhawan ਪ੍ਰਗੱਟ ਜ. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205 ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO /546

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Parijat Saurabh, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Parijat Saurabh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Parijat Saurabh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale Digitally signed by Hernard S Booke
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John Commission
Dith Commission
Dith

Hemant Sadashiv Borale
Director

То:-

Shri. Parijat Saurabh, Joint Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /547

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Jitendra Kumar Pradhan, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Jitendra Kumar Pradhan should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Jitendra Kumar Pradhan is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S

Borale

Hemant Sadashiv Borale

Director

То:-

Shri. Jitendra Kumar Pradhan, Joint Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /548

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Oggu Prasad Rao, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Chennai

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Oggu Prasad Rao should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Oggu Prasad Rao is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale
Hemant Sadashiv Borale
Director

То:-

Shri. Oggu Prasad Rao, Joint Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

## संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO /549

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Saroj Kumar, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Saroj Kumar should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Saroj Kumar is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

Hemant Sadashiv Borale Director

То:-

Shri. Saroj Kumar, Joint Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

## Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. B. Ahilan , Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Ahmedabad	Chennai

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. B. Ahilan should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. B. Ahilan is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale
Hemant Saddashiv Borale

emant Sadashıv Borale Director

То:-

Shri. B. Ahilan , Joint Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /551

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Neeraj Tayal, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Neeraj Tayal should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Neeraj Tayal is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S
Borale

Hemant Sadashiv Borale

Director

То:-

Shri. Neeraj Tayal, Deputy Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /552

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Ajay Singh Meena, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Ajay Singh Meena should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Ajay Singh Meena is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S (Appropriate Particular Particular

То:-

Shri. Ajay Singh Meena, Deputy Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO /553

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Umesh chandra pandey, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Umesh chandra pandey should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Umesh chandra pandey is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

Hemant Sadashiv Borale Director

То:-

Shri. Umesh chandra pandey, Deputy Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
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संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO /554

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Amit Singh, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Amit Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Amit Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

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Disc Coll. 6—Proceed, 1976–6962,
possistorym—policity(CV)59/sh-Colleges (1976)
15,
23.4.3.9—2546-6488600345-09696-996960-209278
30-046986-9597003-04 (1600.31c),
policity(CV)59/sh-Colleges (1976)
policity(CV)5

Hemant Sadashiv Borale Director

То:-

Shri. Amit Singh,

Deputy Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

# Office of The Controller General Patents, Designs & Trade Marks

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Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

Bouddhik Sampada Bhawan ਪ੍ਰਗੱਟ ਜ. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /555

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. C. Praveen Daniel, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Chennai

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. C. Praveen Daniel should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. C. Praveen Daniel is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

Hemant Sadashiv Borale
Director

То:-

Shri. C. Praveen Daniel,

Deputy Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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सैक्टर 14/ Sector 14

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ई-मेल / E-Mail: cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

## संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO /556

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Anand Mishra, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Anand Mishra should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Anand Mishra is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S
Borale

Borale

Hemant Sadashiv Borale

Director

То:-

Shri. Anand Mishra,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /557

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Shailendra Singh, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Shailendra Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Shailendra Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

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DN: c-Mis carbonatal, billa-d

Hemant Sadashiv Borale Director

To:-

Shri. Shailendra Singh,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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बौद्धिक संपदा भवन

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ई-मेल / E-Mail : <u>cgoffice.in@nic.in</u>

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /558

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Chiranjit Sarkar, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Chiranjit Sarkar should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Chiranjit Sarkar is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

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Hemant Sadashiv Borale Director

То:-

Shri. Chiranjit Sarkar,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

Bouddhik Sampada Bhawan ਪ੍ਰਗੱਟ ਜ. 32/ Plot No. 32

सैक्टर 14/ Sector 14

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नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO /559

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Sanjay Singh, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Sanjay Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Sanjay Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S
Borale

Hemant Sadashiv Borale

Director

То:-

Shri. Sanjay Singh,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

Bouddhik Sampada Bhawan ਪ੍ਰਗੱਟ ਜ. 32/ Plot No. 32

सैक्टर 14/ Sector 14

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ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /560

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Ms. Anjali, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Delhi	Chennai

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Ms. Anjali should report to Head of Office of new place of posting to work in the Examination group of herdiscipline, except or otherwise work allotted in earlier office orders.
- 4. Ms. Anjali is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

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Director

То:-

Ms. Aniali.

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



एकस्य / अभिकल्प / व्यापार चिह्न भौगोलिक उपदर्शन / कॉपीराइट आरजीएनआईआईपीएम

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ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 15.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO /561

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Samay Raj Meena, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Samay Raj Meena should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Samay Raj Meena is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

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Hemant Sadashiv Borale Director

To:-

Shri. Samay Raj Meena,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /562

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Hitendra Sharma, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Hitendra Sharma should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Hitendra Sharma is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Orth year Investigation of the American Section of the American Secti

То:-

Shri. Hitendra Sharma,

Asst. Controller of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

Bouddhik Sampada Bhawan ਪ੍ਰਗੱਟ ਜ. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /563

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Ashutosh Sharma, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Ashutosh Sharma should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Ashutosh Sharma is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale
Hemant Sadashiv Borale
Director

То:-

Shri. Ashutosh Sharma, Examiner of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO /564

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Pradeep Kumar, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Pradeep Kumar should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Pradeep Kumar is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

Digitally signed by Hemant 5 Brasile DN c40%, or-Personal, 18th-0002, or Personal, 18th-0002, or Personal Personal

Hemant Sadashiv Borale
Director

То:-

Shri. Pradeep Kumar, Examiner of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /565

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Ms. Manisha Vishraj, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Ms. Manisha Vishraj should report to Head of Office of new place of posting to work in the Examination group of herdiscipline, except or otherwise work allotted in earlier office orders.
- 4. Ms. Manisha Vishraj is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant Sadashiv Borale Director

То:-

Ms. Manisha Vishraj, Examiner of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of all above mentioned officers.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 15.05.2025

संख्या/**No.**: CGPDTM-11018(11)/1/2022-CGPO /566

### Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Punit Lohchab, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri. Punit Lohchab should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri. Punit Lohchab is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale
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Hemant Sadashiv Borale
Director

То:-

Shri. Punit Lohchab, Examiner of Patents & Designs

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
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